

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 2304  
TO BE ANSWERED ON 03.12.2019**

**WELFARE OF SENIOR CITIZENS**

**2304. SHRI S. JAGATHRAKSHAKAN:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether 142 million Senior Citizens are living in India as per World Health Organisation report;
- (b) whether the Government has any scheme to formulate a policy for protection and welfare of Senior Citizens, especially their livelihood, security and healthcare and if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)**

(a): As per Census Report, 2011 of Government of India, the population of senior citizens in the country is 10.38 crore (i.e. 103.8 million) only.

(b): Yes, Sir. The National Policy on Older Persons (NPOP), 1999, which reaffirms the commitment to ensure the well-being of the older persons, is already in existence. The Policy envisages State support to ensure inter-alia financial security, healthcare and nutrition, shelter, education, welfare, protection of life and property to senior citizens and availability of services to improve the quality of their lives.

Besides, the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 also provides for livelihood, healthcare, protection of life and property etc. to the senior citizens.

(c): Does not arise.

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